

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2

Date : 17th May, 2019

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|--------------------------------------|--------------------------------------|---|--------------------------------------|
| FOR PRONOUNCEMENT OF JUDGMENT | | | |
| 17. | Original Application No. 665/2018 | Spandana Jana Sewa Samaste Vs. State of Karnataka | Mr. Devraj Ashok, Adv. for R-1 & R-2 |